

of the Board, constituted recently in connection with the administration of the Displaced Persons (Compensation and Rehabilitation) Act, 1954 would be sought; and

(b) whether the Board would be consulted on matters regarding the quantum of compensation also?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) The Advisory Board was constituted to advise the Central Government on matters of policy arising out of the administration of the Displaced Persons (Compensation and Rehabilitation) Act, 1954.

(b) Yes, the Board has been consulted.

MICA INDUSTRY

*1795. **Shri Nageshwar Prasad Sinha:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to starred question No. 1317 on the 17th December, 1954 and state:

(a) whether Government of India have since received the required communication from the Government of Bihar regarding the grant of permits to foreign experts in the Mica industry; and

(b) if so, the steps taken or proposed to be taken in this regard?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) and (b). It is understood that the investigation has been completed. A report is awaited.

MINERAL OIL

*1798. **Sardar Iqbal Singh:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the quantity of mineral oil imported into India and how much of it is refined oil and how much crude oil;

(b) the number of oil refineries in India and the quantity of oil refined by them per year; and

(c) the amount of savings achieved by refining the oil in the country and

its effect on our Dollar and Sterling exchange position?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) During the year 1954 3.9 million tons of mineral oil was imported. Out of this 0.5 million tons was crude oil.

(b) Three refineries are at present in operation including the old established one at Digboi. They could refine about 9000 tons of crude per day.

(c) When all the three new refineries are in full operation, it is anticipated that the saving in foreign exchange will be of the order of Rs. 10 crores per year.

HINDUSTAN INSECTICIDES, LTD.

*1803. **Shrimati Ila Palchoudhury:** Will the Minister of Production be pleased to lay a statement on the Table of the House showing:

(a) the number of the directors of the Hindustan Insecticides, Ltd., Delhi and

(b) the constitution of the Board of Directors of this company?

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey): (a) and (b). A statement showing the required information is placed on the Table of the Lok Sabha [See Appendix VIII, annexure No. 69]

उत्तर पूर्वी सीमान्त अभिकरण

*१८९९. श्री एम० एल० द्विवेदी : क्या प्रधान मंत्री सभा-पटल पर एक विवरण रखने की कृपा करंगे कि जिस में निम्नीलिखित बातें दिखाई गई हों :

(क) उत्तर-पूर्वी सीमान्त अभिकरण केन्द्रों में वहाँ कार्य करने वाले सरकारी कर्मचारियों के लिये भोजन आदि के विषय में आत्म-निर्भरता प्राप्त करने के लिये कृषि फार्म स्थापित करने के हेतु बनाई गई योजना की रूपरेखा क्या है ;

(ख) इस प्रयोजन के लिये सरकार ने कुल कितनी राशि निश्चित की है और प्रारम्भिक तथा वार्षिक व्यय के आंकड़े क्या हैं ; और